

**HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR.**

**ORDER**

NO: 139

DATED: 10/5/2019

Sanction is hereby accorded to the additional allotment of funds in favour of the following Subordinate Courts under Major head 2014-Adm. of Justice, Sub head-0488-D&S Judges, under various Detailed Heads during the current financial year 2019-20 as per detail given below:-

S.No	Name of the Court	Rs. In lacs.									
		001-Salary.	002-T.E	006-Tele phone	007-O.E.	008-Elect. Charges	009-RRT	014-POL	023-Maintt. & Repairs	2071-P&ORB (NPS)	
1	Pr. D&S Judge, Jammu	20.00	---	---	0.30	---	---	0.30	---	0.40	
2	Pr. D&S Judge, Kathua.	---	---	---	0.30	---	---	---	---	---	
3	Pr. D&S Judge, Kishtwar.	---	---	---	---	---	---	---	---	0.50	
4	Pr. D&S Judge, Anantnag.	---	0.50	0.20	0.30	---	---	0.30	---	---	
5	Pr. D&S Judge, Poonch.	---	---	---	---	---	---	---	---	0.30	
6	Pr. D&S Judge, Bandipora.	---	0.60	---	0.30	---	0.18	---	0.10	---	
7	Pr. D&S Judge Ganderbal.	---	---	---	---	1.48	---	---	---	---	
8	Pr. D&S Judge, Leh.	---	---	---	---	---	---	---	---	0.40	
9	Pr. D&S Judge, Baramulla.	---	1.00	---	---	---	---	---	---	---	
10	Pr. D&S Judge, Kupwara.	---	0.50	---	0.30	---	---	---	---	---	
11	Pr. D&S Judge, Rajouri.	---	0.15	---	0.10	---	---	0.15	---	0.40	
12	Addl. D&S Judge, Udampur.	5.00	0.30	---	---	---	---	---	---	0.30	
13	Addl. D&S Judge, Doda.	15.00	---	---	---	---	---	---	---	---	
14	Spl. Judge, (Anti-corruption) Srinagar.	---	---	---	---	---	---	---	---	0.40	
15	Addl. Distt. Judge. (Anti-corruption) Srinagar.	5.00	1.50	---	0.30	---	---	0.30	---	---	
16	C.J.M. Srinagar.	---	---	---	---	---	---	---	---	0.40	
17	C.J.M. Shopian.	---	---	---	---	---	---	---	---	0.40	
18	Sub Judge, Ramnagar.	---	0.20	0.20	---	0.40	---	---	---	---	
19	Sub Judge, Bhaderwah.	---	---	---	---	---	---	---	---	0.60	
20	Spl. Mob. Mg. Srinagar.	---	0.20	---	---	---	---	---	---	0.40	
21	P&T Mag. Srinagar.	---	0.20	---	0.15	---	---	0.20	---	---	
22	Munsiff, Tangdhar.	---	---	---	---	0.50	---	---	---	0.70	
23	Munsiff, Tral.	---	---	---	---	---	---	---	---	0.60	
24	Munsiff, Anantnag.	---	---	---	---	---	---	---	---	0.70	
25	Munsiff, Nobra.	---	---	---	---	---	---	---	---	0.40	
26	Munsiff, Pulwama.	---	0.20	---	---	---	---	---	---	0.40	
27	Munsiff, Mahore.	---	---	---	---	---	---	---	---	0.50	
28	Munsiff, Chadoora.	---	---	---	---	---	---	---	---	0.50	
29	Munsiff, Hiranagar.	---	0.15	---	0.20	---	---	---	---	0.50	
30	Munsiff, Reasi.	---	---	---	---	---	---	---	---	0.45	
31	Munsiff, Bhaderwah.	10.00	---	---	---	---	---	0.15	---	---	
32	Munsiff, Kangan.	---	0.50	0.10	0.15	---	---	0.20	0.20	0.40	
33	Ist. Addl. Munsiff, Srinagar.	---	---	---	---	---	---	0.20	---	0.50	
34	Distt. Mob. Mag. (Tr) Kathua.	---	---	---	---	---	---	---	---	0.50	
35	Addl. Mob. Mag. Beerwah.	---	---	---	0.20	---	---	0.15	---	---	
36	Addl. Distt. Mag. Kishtwar.	2.00	---	---	---	---	---	---	---	0.20	
37	Tehsildar, Reasi.	2.50	---	---	---	---	---	---	---	0.40	
38	Tehsildar, Ramnagar.	2.50	---	---	---	---	---	---	---	0.30	

By Order.

*Handwritten Signature*  
Deputy Registrar (Accts) 10/5/19

No: 2619-82/AC Dated: 10/5/2019

Copy to the:-

- 1-10. Pr. D&S Judge, Jammu/Kathua/Kishtwar/Anantnag/Poonch/Bandipora/Ganderbal/Leh/Kupwara/Baramulla/Rajouri.
- 11-12 Addl. D&S Judge, Doda/Udampur.
- 13. Spl. Judge, (Anti-corruption) Srinagar.